

MINISTRY OF CORPORATE AFFAIRS
(Vigilance Section)

PROPERTY RETURN FOR THE YEAR 2011
(as on 01.01.2012)

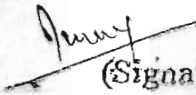
1. Name of the officer A SEHAR PONRAS
2. Service to which officer belongs ICLS
3. Present post held DROC, BANGALORE
4. Present pay
5. Office Dy Roc, Bangalore

Property details: -

6. Description of the property Residential Plot acquired on 9.4.97
7. Precise location (full address) PERUNGUDI VILLAGE
MADURAI TALUK (ROVRI)
8. Area of land in case of landed property Survey No 320/1A-31
9. Nature of land (state whether residential/ agricultural etc.) Residential Plot
10. Extent of interest DIRECT
11. If not in own name, state in whose name and relationship with Govt. servant. -
12. Date of acquisition 9.4.97
13. How acquired (whether by purchase, lease, mortgage, inheritance, gift or otherwise, name address, connection with Govt. servants and other details of person from whom acquired etc. be given) (See note below) DIRECT PURCHASE
14. Value of the property (See note below) Rs 69,000
15. Particulars of sanction of prescribed authority; if any. Sanction - 24000
Borrowings - 45000
from Relatives - 69000
16. Total annual income from the property. NIL
17. Any other details NIL

Date: 9-1-2012

Place: Bangalore


(Signature)
A. SEHAR PONRAS
DROC,
BANGALORE